

tion, retirement and conditions of service of Members) Amendment Rules, 1978, published in Notification No. G.S.R. 613 in Gazette of India dated the 13th May, 1978.

(ii) The University Grants Commission (Disqualification, retirement and conditions of service of members) (Third) Amendment Rules, 1978, published in Notification No. G.S.R. 31(E) in Gazette of India dated the 18th January, 1979.

(iii) The University Grants Commission (Returns and Information by Universities) Rules, 1979, published in Notification No. G.S.R. 32(E) in Gazette of India dated the 18th January, 1979.

[Placed in Library. See No. LT-4457/79.]

(5) A copy each of the following papers (Hindi and English versions):—

(i) Annual Report of the Bal Bhawan Society, India, New Delhi, for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) Review by the Government on the working of the Bal Bhawan Society, India, New Delhi, for the year 1977-78.

[Placed in Library. See No. LT-4458/79.]

**NOTIFICATION UNDER URBAN LAND
(CEILING AND REGULATION) ACT.**

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): I beg to lay on the Table a copy of the Urban Land (Ceiling

and Regulation) Second Amendment Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 271(E) in Gazette of India dated the 27th April, 1979 under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-4459/79.]

**PRESIDENT'S ORDER UNDER GOVERNMENT
OF UNION TERRITORIES ACT.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the order of the President dated the 10th May, 1979 issued under section 51 of the Government of Union Territories Act, 1963 extending the President's rule in Pondicherry for a further period of six months commencing from 12th May, 1979, published in Notification No. S.O. 263(E) in Gazette of India dated the 10th May, 1979. [Placed in Library. See No. LT-4460/79.]

**NOTIFICATION RE. FLOATATION OF
MARKET LOANS BY CENTRAL
GOVERNMENT.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table a copy of Notification No. F.4(1)-W&M/79 (Hindi and English versions) dated the 10th May, 1979 regarding floatation of market loans by the Central Government. [Placed in Library. See No. LT-4461/79.]

11.50 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**REPORTED COLLISION OF A BUS WITH
TRIVANDRUM-BOMBAY JAYANTI JANATA**

EXPRESS NEAR ALWAYE STATION.

MR. SPEAKER: Shri Ram Gopal Reddy—he is not here.